

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No. 2 – IA/571(AHM)2024  
ITEM No. 3 – IA/576(AHM)2024  
C.P.(IB)/111(AHM)2022

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Shree Nakoda Impex  
V/s  
Fairdeal Multifilament Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on 16/04/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**  
**Mr. Sameer Kakar, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Deep Bisht, Advocate  
For the Respondent :

**ORDER**

**IA/571(AHM)2024 & IA/576(AHM)2024**

The connected matters are coming up for hearing on 13.05.2024, as informed by the Counsel for the applicant.

Let these matters be adjourned on the same date.

Re-list on 13.05.2024.

-Sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**